

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/3625/2025 ARBP/28/2025	M/S KING SECURITY GUARDS SERVICES PVT. LTD. VS GENERAL MANAGER EAST COAST RAILWAY, BBSR	HITENDRANATH RATH VS	// (//
2	D-BLAPL/7416/2025 BLAPL/2910/2025	MAHADEBA KUMBHAR VS STATE OF ODISHA	GOKULANANDA SAHU VS	JHARBANDH /11 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000135/2025
3	D-BLAPL/7572/2025 BLAPL/2911/2025	SATYA SWAIN VS STATE OF ODISHA	ANITA DASH VS	BONAI /41 /2021 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000044/2021
4	D-BLAPL/7778/2025 BLAPL/2912/2025	MUSA MAHALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOPALPUR /123 /2023 AD-HOC A.D.J.(FTSC),BALASORE(Balesore) ST/0000537/2023
5	D-BLAPL/7739/2025 BLAPL/2913/2025	TANMAY KU MISHRA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	BETNOTI /263 /2024 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000282/2024
6	D-BLAPL/4767/2025 BLAPL/2914/2025	ABHAYA KUMAR NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 1ST M.A.C.T., CUTTACK(Cuttack) 2(A)CC/0000066/2023
7	D-BLAPL/7270/2025 BLAPL/2915/2025	CCL BENU @ KANDHA @ JITU DAKUA VS STATE OF ODISHA	DURGAPRASAD S.MALLICK VS	KHANDAGIRI P.S. /355 /2023 A.D.J.,BHUBANESWAR(Khordha) CT/0000324/2023
8	D-BLAPL/7717/2025 BLAPL/2916/2025	SUMIT MUNDA @ KHARTO MUNDA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	SUNDARGARH SADAR /140 /2022 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000108/2022
9	D-BLAPL/7414/2025 BLAPL/2917/2025	KUSHA NAG VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /38 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000126/2025
10	D-BLAPL/7031/2025 BLAPL/2918/2025	ASHISH KUMAR CHHUALSINGH @ MITU VS STATE OF ODISHA	ASHOK KUMAR JENA VS	BALICHANDRAPUR /34 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000216/2025
11	D-BLAPL/7819/2025 BLAPL/2919/2025	KABI SETH VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000064/2024

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12	D-BLAPL/7689/2025 BLAPL/2920/2025	PRASANTA NAIK @ PRASHANT NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	KANTABANJI /288 /2024 SPECIAL JUDGE, KANTABANJI(Balangir) Spl/000022/2024
13	D-BLAPL/7832/2025 BLAPL/2921/2025	AUROSHISH PATRNAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI TOWN /219 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000801/2024
14	D-BLAPL/7805/2025 BLAPL/2922/2025	HEMANTA KUMAR SWAIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MOHANA /96 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/000049/2024
15	D-BLAPL/7833/2025 BLAPL/2923/2025	SRIDHAR NAYAK @ SRIDHARA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /337 /2023 A.D.J.,ASKA(Ganjam) ST/000028/2024
16	D-BLAPL/7813/2025 BLAPL/2924/2025	JAGABANDHU SAMANTARAY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TANGI (KHURDA) /821 /2024 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khorda) ST/000053/2025
17	D-BLAPL/7875/2025 BLAPL/2925/2025	DIPU NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	HINDOL /59 /2019 S.D.J.M.,HINDOL(Dhenkanal) GR/0000215/2019
18	D-BLAPL/7815/2025 BLAPL/2926/2025	INDRAMANI DEHURY VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	TANGI /131 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000157/2024
19	D-BLAPL/7561/2025 BLAPL/2927/2025	SHAHENAZBI PATHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	GUDARI /90 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000102/2024
20	D-BLAPL/7001/2025 BLAPL/2928/2025	GYANA RANJAN MANSINGH @ PUTUL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	INFOVALLY UPD BHUBANESWAR /43 /2024 J.M.F.C.,JATNI(Khordha) GR/0000112/2024
21	D-BLAPL/7623/2025 BLAPL/2929/2025	CHANDAN NAIK VS STATE OF ODISHA	AMARENDRA SAHOO VS	BARANGA /437 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001264/2024
22	D-BLAPL/7850/2025 BLAPL/2930/2025	SURESH KUMAR SAHU VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	TIGIRIA /8 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000008/2025
23	D-BLAPL/7851/2025	RAJA @ RAJKISHORE MALLICK	SANJIB KUMAR BHANJADEO	TANGI (KHURDA) /883 /2024

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	BLAPL/2931/2025	VS STATE OF ODISHA	VS	J.M.F.C,TANGI(Khordha) GR/0000852/2024
24	D-BLAPL/7853/2025 BLAPL/2932/2025	JAY DEY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JATNI P.S. /663 /2021 AD-HOC ADDL.DIST. JUDGE (FTSC), BH TR/0000034/2022
25	D-BLAPL/7881/2025 BLAPL/2933/2025	MUKESH KUMAR NANDA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /185 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000158/2024
26	D-BLAPL/7748/2025 BLAPL/2934/2025	SURYA PRAKASH E VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /72 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000064/2025
27	D-BLAPL/7856/2025 BLAPL/2935/2025	DHANIA KHOSLA VS STATE OF ODISHA	P V S NANAJI ACHARY VS	KORAPUT SADAR /11 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000006/2024
28	D-BLAPL/7903/2025 BLAPL/2936/2025	AJU @ AJAY @ AJAYA PARIDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /108 /2025 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000002/2025
29	D-BLAPL/7780/2025 BLAPL/2937/2025	SK ASRUDDIN @ SK ASIRUDDIN @ ASHU @ MD ASHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /336 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001335/2024
30	D-BLAPL/7786/2025 BLAPL/2938/2025	ALOK KUMAR PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPU 2(A)CC/0000011/2025
31	D-BLAPL/7798/2025 BLAPL/2939/2025	SAROJ KUMAR ROUT @ ROUTA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALIANTA P.S. /22 /2025 DISTRICT & SESSIONS JUDGE,BHUBANE TR/0000039/2025
32	D-BLAPL/8023/2025 BLAPL/2940/2025	DHRUBA CHARAN BEHERA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	/ /0 ADDL.SESSIONS JUDGE CUM SPL JUDC TR/0000002/2025
33	D-BLAPL/7993/2025 BLAPL/2941/2025	EPILI MITHUN @ MITHUN VS STATE OF ODISHA	SIBA RANJAN POLAI VS	BERHAMPUR TOWN /70 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000447/2025
34	D-BLAPL/7800/2025 BLAPL/2942/2025	GOPA PRADHAN VS	CHIRANJIB ROUT VS	KANIHA /178 /2023 A.D.J.,TALCHER(Anugul)

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35	D-BLAPL/7834/2025 BLAPL/2943/2025	STATE OF ODISHA SANJAYA KUMAR POLAI @ SANJAYA POLAI VS	JYOTIRMAYA SAHOO VS	CT/0000002/2024 DHARAKOT PS /337 /2023 A.D.J.,ASKA(Ganjam)
36	D-BLAPL/7895/2025 BLAPL/2944/2025	STATE OF ODISHA CHENGA @ JAMAL KHAN VS	RAKESH BEHERA VS	ST/0000028/2024 TIGIRIA /38 /2023 J.M.F.C.,TIGIRIA(Cuttack)
37	D-BLAPL/7839/2025 BLAPL/2945/2025	STATE OF ODISHA SIBA BHUYAN VS	JYOTIRMAYA SAHOO VS	CT/0000036/2023 / /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR
38	D-BLAPL/7840/2025 BLAPL/2946/2025	STATE OF ODISHA SRIDHAR BEHERA @ NEPALI VS	JYOTIRMAYA SAHOO VS	2(A)CC/0000007/2025 RAMBHA (KHALLIKOTE) /36 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE
39	D-BLAPL/8040/2025 BLAPL/2947/2025	STATE OF ODISHA MANAS RANJAN BARIK VS	ADHIRAJ MOHANTY VS	GR/0000126/2025 EOW,BHUBANESWAR /3 /2025 PRESIDING OFFICER, O.P.I.D. COURT,BERHAMPUR
40	D-BLAPL/8128/2025 BLAPL/2948/2025	STATE OF ODISHA AJAY PRATAP SINGH VS	KAUSTUVA MOHANTY VS	CT/0000004/2025 / /0 SPL.JUDGE SAMBALPUR(Sambalpur)
41	D-BLAPL/7596/2025 BLAPL/2949/2025	STATE OF ODISHA ABHAYA KUMAR JENA VS	DHARMENDRA SETHY VS	TR/0000126/2024 BALASORE SADAR /13 /2000 A.D.J.,BALASORE(Baleshwar)
42	D-BLAPL/7313/2025 BLAPL/2950/2025	STATE OF ODISHA PANCHANAN BEHERA VS	JUGALA KISHORE PANDA VS	ST/0000052/2011 / /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR
43	D-BLAPL/7951/2025 BLAPL/2951/2025	STATE OF ODISHA KANHU BEERA VS	S.S.RAY (2) VS	2(A)CC/0000052/2024 / /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
44	D-BLAPL/7939/2025 BLAPL/2952/2025	STATE OF ODISHA GANESH BEHERA VS	AMULYA RATNA PANDA VS	2(A)CC/0000002/2025 CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,KORAPUT(Koraput)
45	D-BLAPL/7169/2025 BLAPL/2953/2025	STATE OF ODISHA JOHAN MAJHI VS STATE OF ODISHA	BISWA RANJAN DAS VS	GR/0000740/2024 R.UDAYAGIRI /91 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000078/2023

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46	D-BLAPL/7915/2025 BLAPL/2954/2025	RATIKANTA MAHAPATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	//0 SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/000005/2025
47	D-BLAPL/7919/2025 BLAPL/2955/2025	BANAMALI GOUDA @ MAHALI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT SADAR /177 /2024 ADDL DISTRICT AND SESSIONS JUDGE CT/000009/2025
48	D-BLAPL/7887/2025 BLAPL/2956/2025	SHUIAB AKTAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 A.D.J.,KODALA(Ganjam) 2(A)CC/000002/2025
49	D-BLAPL/7920/2025 BLAPL/2957/2025	PRAMOD NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	GANIA /102 /2022 DISTRICT AND SESSIONS JUDGE,NAYAGUDA ST/000015/2024
50	D-BLAPL/7921/2025 BLAPL/2958/2025	SUDHIR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /29 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/000007/2025
51	D-BLAPL/7949/2025 BLAPL/2959/2025	PRAMOD KUMAR TANDI @ TUNA VS STATE OF ODISHA	S.S.RAY (2) VS	MOHANA /120 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/000082/2023
52	D-CMAPL/10461/2025 CMAPL/89/2025	BISHNU PRADHAN @ BISHNU PRASAD PRADHAN VS SIBARAM PRADHAN	SOUMYA RANJAN OJHA VS	// () //
53	D-CMP/10240/2025 CMP/393/2025	GOUTAM ARJUN CHOTHANY VS GANGPUR WEAVERS CO-OPERATIVE SPINNING MILLS LTD. SPINFED OFFICE, BBSR	MOHENDRA KUMAR MOHAPATRO VS	// CIVIL JUDGE (SD),SUNDERGARH(Sundergarh) EC/000001/2016
54	D-CMP/8190/2025 CMP/394/2025	PRAMOD KUMAR JENA VS SHANTI PRAVA JENA	SOURAV SUMAN BHUYAN VS	// 2ND A.D.J.,CUTTACK(Cuttack) RFA/000080/2024
55	D-CMP/9606/2025 CMP/395/2025	RAMAKANTA BISOI @ BISHOI VS SANJUKTA BISOI	NARESH CHANDRA JENA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0000614/2000
56	D-CMP/10162/2025 CMP/396/2025	NABEENKUMAR RATH VS SUDHANSU KUMAR RATH	NABEEN KUMAR RATH VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR CS/000038/2004
57	D-CONTC/9796/2025	MINARANI MOHANTY	GAJENDRANATH ROUT	//

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	CONTC/1266/2025	VS	VS	0
		JYOTIRANJAN MISHRA, O.E.S		//
58	D-CONTC/10114/2025	RASMITA MISHRA	HAREKRUSHNA DASH	//
	CONTC/1267/2025	VS	VS	0
		BHAVESH JAIN, MANAGING DIRECTOR AND CEO, TRANS UNION CIBIL LTD.		//
59	D-CONTC/10131/2025	PADMANAVA JENA	SANJAY KUMAR PATTANAİK	//
	CONTC/1268/2025	VS	VS	0
		SARAT KUMAR BAGH, L.A.O (R AND R), SPL. LAND ACQUISITION ZONE OFFICER 1, RENGALI IRRIGATION PROJEC		//
60	D-CONTC/10139/2025	KAILASH CHANDRA HARIJAN	PITAMBAR PANDA	//
	CONTC/1269/2025	VS	VS	0
		BIJAY KUMAR PATRA,BEO,NAKTIDEUL,SAMBALPUR		//
61	D-CONTC/10157/2025	SARAT KUMAR SATAPATHY	ADV.	//
	CONTC/1270/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
62	D-CONTC/10165/2025	PRAVASH CHANDRA MAHAPATRA	ADV	//
	CONTC/1271/2025	VS	VS	0
		AJAYA KUMAR MOHANTY, DY. COMMNR. (ENFORCEMENT), B.M.C		//
63	D-CONTC/10218/2025	SNEHALATA PRADHAN	BIJAYALAXMI SAHOO	//
	CONTC/1272/2025	VS	VS	0
		SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.		//
64	D-CONTC/10225/2025	LUDGARD DUNG DUNG	BIJAYALAXMI SAHOO	//
	CONTC/1273/2025	VS	VS	0
		SHALINI PANDIT, COMMNR. CUM SECY. S AND ME DEPT.		//
65	D-CONTC/10229/2025	ASHA TOPPO	BIJAYALAXMI SAHOO	//
	CONTC/1274/2025	VS	VS	0
		SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.		//
66	D-CONTC/10233/2025	KAILAS CHANDRA ROUT	BIJAYALAXMI SAHOO	//
	CONTC/1275/2025	VS	VS	0
		SHALINI PANDIT,COMMNR. CUM SECY. S AND ME DEPT.		//
67	D-CONTC/10237/2025	ANGELUS DUNG DUNG	BIJAYALAXMI SAHOO	//
	CONTC/1276/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
68	D-CONTC/10255/2025	KAILBALYA PRASAD NATH	SAILABALA JENA	//
	CONTC/1277/2025	VS	VS	0

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69	D-CONTC/10318/2025 CONTC/1278/2025	RAJESH PRABHAKAR PATIL,IAS SONALI MUNDA VS VISHAL SINGH,COLLECTOR,KEONJHAR	ASUTOSH MOHANTA VS	// // 0 //
70	D-CONTC/4992/2025 CONTC/1279/2025	PRASANTA KUMAR BEHERDALAI VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
71	D-CONTC/9247/2025 CONTC/1280/2025	ADIKANDA BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
72	D-CONTC/9262/2025 CONTC/1281/2025	BIRAJA PRASAD SETHY VS VISHAL SINGH, COLLECTOR, KEONJHAR	ADV. VS	// 0 //
73	D-CONTC/10056/2025 CONTC/1282/2025	SABITRI MOHANTY VS NIRLIPTA MOHANTY,OAS	AMIT PRASAD BOSE VS	// 0 //
74	D-CONTC/10300/2025 CONTC/1283/2025	KEDAR PRUSTY VS ANAM CHARAN PATRA, VICE CHAIRMAN, C.D.A	ADV. VS	// 0 //
75	D-CONTC/10302/2025 CONTC/1284/2025	KANHU CHARAN KARNA VS ASHOK RANJAN MALI,OES II	ADV. VS	// 0 //
76	D-CONTC/10306/2025 CONTC/1285/2025	DR. SRADHANANDA DAS VS ARAVIND AGARWAL,IAS	DIBYA JYOTI NAYAK VS	// 0 //
77	D-CONTC/9272/2025 CONTC/1286/2025	SUMATI NAYAK VS DR.SUBASH CHANDRA PRADHAN, PRINCIPAL GOVT AUTO COLLEGE, PHULBANI	ADV. VS	// 0 //
78	D-CONTC/10313/2025 CONTC/1287/2025	SABITA BISWAL VS DATTATRAYA BHAUSAHEB SHINDE,IAS	BRUNDABAN ROUT VS	// 0 //
79	D-CONTC/10398/2025 CONTC/1288/2025	ARTTABANDHU PANI VS RAJESH PRABHAKAR PATIL,SECY. CO OPERATION DEPT.	ADV. VS	// 0 //

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80	D-CONTC/10470/2025 CONTC/1289/2025	KHAGE MAJHI VS ANU GARG,IAS	ADV. VS	// () //
81	D-CONTC/9284/2025 CONTC/1290/2025	DASARATHI BISWAL VS SHALINI PANDIT, PRINCIPAL SECY., S AND ME DEPT.	ADV. VS	// () //
82	D-CONTC/10272/2025 CONTC/1291/2025	ANJALI PRABHA PANDA VS JYOTI RANJAN MISHRA,IAS	ADV. VS	// () //
83	D-CONTC/10468/2025 CONTC/1292/2025	BINAPANI SANBAD VS MONOJ PRABHAKAR KUJUR,OAS JB	MOHAMMED MUSTAQ ANSARI VS	// () //
84	D-CONTC/10492/2025 CONTC/1293/2025	PRAFULLA KUMAR NANDA VS SHALINI PANDIT, IAS	ADV. VS	// () //
85	D-CONTC/10526/2025 CONTC/1294/2025	CHANDRA PRAKASH RATH VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR	ADV. VS	// () //
86	D-CONTR/7750/2025 CONTR/8/2025	MANJULATA SAHOO VS PARESH KUMAR MOHANTY, I.I.C, GURUDIJHATIA P.S	ADV. VS	//0 () //
87	D-CONTR/7807/2025 CONTR/9/2025	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY (KIIT), BBSR VS SASMITA RANI SAMANTA,CHAIRPERSON-CUM-MD,SOUL,BBSR,KHURDHA	SAIBRATA RATH VS	//0 () //
88	D-CRLA/7761/2025 CRLA/339/2025	PINKU@TAPAN KUMAR PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SARANAKUL /115 /2023 A.D.J.,ODAGAON(Nayagarh) ST/0000122/2023
89	D-CRLA/7866/2025 CRLA/340/2025	MIKHEL@NIKHEL PURTY@PURTI VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	MAHULPALI /176 /2020 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sam Spl/0000429/2020
90	D-CRLMA/7265/2025 CRLMA/36/2025	BAIKUNTHA DORA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KESINGA /78 /2021 DISTRICT & SESSIONS JUDGE, BHAWA CRA/0000003/2025
91	D-CRLMA/7854/2025	M/S.KARAM CHAND THAPAR AND BROS (COAL SALES) LTD.	AKASH ACHARYA	PARADEEP /138 /2014

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	CRLMA/37/2025	VS STATE OF ODISHA	VS	J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000508/2014
92	D-CRLMC/5653/2025 CRLMC/1078/2025	MANOJ KUMAR MOHANTY @ TUTU VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KUJANGA /19 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000036/2025
93	D-CRLMC/7024/2025 CRLMC/1079/2025	TRINATH SAKIA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	JEYPURE MAHILA /197 /2024 SPECIAL JUDGE(POCSO),JEYPURE(Kor Spl/0001284/2024
94	D-CRLMC/7141/2025 CRLMC/1080/2025	JULIA PRADHAN@AJIT KUMAR PRADHAN VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	KHANTAPADA /170 /2022 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000537/2022
95	D-CRLMC/7366/2025 CRLMC/1081/2025	SUBRAT NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /228 /2015 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000075/2025
96	D-CRLMC/7534/2025 CRLMC/1082/2025	SHIBA PRASAD MISHRA VS STATE OF ODISHA	SANGITA MOHANTY VS	BHARATPUR PS /782 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0002192/2024
97	D-CRLMC/7403/2025 CRLMC/1083/2025	RANJAN KU. SAHU VS STATE OF ODISHA	RAMDAS ACHARY VS	MAHILA PS,SEC-3,ROURKELA /73 /2015 S.D.J.M.,PANPOSH(Sundargarh) GR/0002546/2015
98	D-CRLMC/7627/2025 CRLMC/1084/2025	SANGRAM KESHARI MOHANTY VS STATE OF ODISHA	SURAJ MOHANTY VS	BAIDYANATHPUR /185 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001257/2022
99	D-CRLMC/7235/2025 CRLMC/1085/2025	SAROJ KUMAR SAHOO VS KANAKALATA DASH	ATAL BIHARI LENKA VS	/ /0 EXECUTIVE MAGISTRATE,CUTTACK(C CRMC/0000422/2024
100	D-CRLMC/5551/2025 CRLMC/1086/2025	UTTAM KUMAR BAJORIA VS SURESH KUMAR SAMAL	SABYASACHI MISHRA VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTAC CRREV/0000181/2022
101	D-CRLMC/6143/2025 CRLMC/1087/2025	TUSHAR KANTA BARAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	CAPITAL P.S. /212 /2018 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002162/2018
102	D-CRLMC/7056/2025 CRLMC/1088/2025	SANKUNTALA SAHOO VS	PRABODHA CHANDRA NAYAK VS	BADAGODA P.S. /34 /2022 S.D.J.M.,BHUBANESWAR(Khordha)

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103	D-CRLMC/7622/2025 CRLMC/1089/2025	STATE OF ODISHA G.PAPA RAO VS	SIBARANJAN POLAI VS	CT/0000556/2022 / /0 J.M.F.C.,CHATRAPUR(Ganjam)
104	D-CRLMC/7183/2025 CRLMC/1090/2025	STATE OF ODISHA PRIYA RANJAN SRICHANDAN VS	SATYA RANJAN PATI VS	ICC/0000012/2019 DHAULI PS /27 /2024 ()
105	D-CRLMC/6260/2025 CRLMC/1091/2025	STATE OF ODISHA SINU BARAD VS	BIJAY KUMAR BEHERA VS	// KHANDAGIRI P.S. /648 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha)
106	D-CRLMC/7608/2025 CRLMC/1092/2025	STATE OF ODISHA NILAMANI BISWAL VS	AMITAV TRIPATHY VS	CT/0001747/2024 LANJIGARH /67 /2012 ASST. SESSIONS COURT (WOMENS CO
107	D-CRLMC/6669/2025 CRLMC/1093/2025	STATE OF ODISHA SHREE HOSPITAL VS	LALITENDU MOHAPATRA VS	CT/0000022/2015 BADAGODA P.S. /147 /2019 J.M.F.C.(IV),BHUBANESWAR(Khordha)
108	D-CRLMC/7617/2025 CRLMC/1094/2025	STATE OF ODISHA NISHIKANTA DAS VS	SIBA RANJAN POLAI VS	CT/0002755/2019 / /0 J.M.F.C.,CHATRAPUR(Ganjam)
109	D-CRLMC/6963/2025 CRLMC/1095/2025	STATE OF ODISHA BINOD SWAIN VS	ASWINI KUMAR DASH VS	ICC/0000010/2019 SAMBALPUR TOWN /396 /2015 A.D.J.,SAMBALPUR(Sambalpur)
110	D-CRLMP/7074/2025 CRLMP/352/2025	STATE OF ODISHA SAROJ KUMAR PATRA VS	ALOK KUMAR MOHAPATRA VS	ST/0000116/2017 / /0 ()
111	D-CRLMP/7049/2025 CRLMP/353/2025	STATE OF ODISHA ASHOK KUMAR MAHARANA VS	RANJAN KUMAR ROUT VS	// / /0 ()
112	D-CRLMP/7811/2025 CRLMP/354/2025	IIC, BHARATPUR POLICE STATION SIVARAM SUBUDI VS	RITA SINGH VS	// BANAPUR P.S. /61 /2024 ()
113	D-CRLMP/7865/2025 CRLMP/355/2025	STATE OF ODISHA JAHAN ARA BEGUM VS	JAYADEBA BEHERA VS	// / /0 ()
		STATE OF ODISHA		//

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114	D-CRLMP/7788/2025 CRLMP/356/2025	BHAGYA SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	//0 (//
115	D-CRLMP/7789/2025 CRLMP/357/2025	BIJAY KUMAR ROUT VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	SAHID NAGAR P.S. /638 /1993 (//
116	D-CRLREV/3869/2025 CRLREV/145/2025	SIBA SHANKAR DASH@SIVA@PINTU VS STATE OF ODISHA	HARIPAD MOHANTY VS	GOLANTHARA (BERHAMPUR) /182 /201 2ND A.D.J.,BERHAMPUR(Ganjam) GR/0000022/2017
117	D-CRLREV/6875/2025 CRLREV/146/2025	DILLIP PRADHAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	//0 S.D.J.M.,SAMBALPUR(Sambalpur) CMA/0000355/2024
118	D-FAO/7975/2025 FAO/120/2025	MANAGER, LEGAL SHRIRAM GENERAL INSURANCE CO.LTD., BBSR VS MANU SINGH	ADAM ALI KHAN VS	// COMMISSIONER EMPLOYEES'S COMPE EC/0000015/2023
119	D-FAO/10356/2025 FAO/121/2025	MALATILATA DAS@MALATI DAS VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000058/2023
120	D-FAO/10540/2025 FAO/122/2025	JASODA BISWAKARMA VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000002/2024
121	D-FAO/7865/2025 FAO/123/2025	DIVISIONAL MANAGER ORIENTAL INSURANCE CO.LTD ., BBSR VS SABERA KHATUN	SOMNATH ROY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000277/2021
122	D-MACA/8425/2025 MACA/322/2025	SOURMENDRA KUMAR MOHANTY VS SANJAY KUMAR DAS	ANJAN KUMAR BISWAL VS	// III M.A.C.T.,RAIRANGPUR(Mayurbhanj) Mac/0000005/2021
123	D-MACA/7359/2025 MACA/323/2025	THE LEGAL MANAGER, HDFC ERGO GENERAL INSURANCE COMPANY, OSL AUTOMOBILES LTD., CUTTACK VS BINODINI DAS	ADAM ALI KHAN, CUTTACK VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000049/2021
124	D-MACA/9124/2025 MACA/324/2025	MANAGER LEGAL (T.P. CLAIM), HDFC ERGO GENERAL INSURANCE COMPANY LTD., CUTTACK VS PRAKASH MUNDA	ADAM ALI KHAN VS	// 1ST A.D.J., SAMBALPUR(Sambalpur) Mac/0000053/2021
125	D-MACA/6026/2025	SHRIRAM GIC LTD.,SAMBALPUR	ADAM ALI KHAN	//

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	MACA/325/2025	VS BARSHARANI PATRA	VS	1ST A.D.J., SAMBALPUR(Sambalpur) Mac/0000012/2021
126	D-MACA/8384/2025 MACA/326/2025	S. MOHAN PATRA@RAO VS D. BEERAPPA	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000184/2017
127	D-MACA/10436/2025 MACA/327/2025	BHARATI PRUSTY VS ALOK KUMAR DAS	BISWAJIT MOHANTY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000161/2022
128	D-MACA/10483/2025 MACA/328/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., CUTTACK VS JITENDRA BARIK	ADAM ALI KHAN VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000013/2020
129	D-OTAPL/5311/2025 OTAPL/26/2025	COMMISSIONER OF CGST AND CENTRAL EXCISE,ROURKELA VS M/S NATIONAL ALUMINIUM COMPANY LTD.BHUBANESWAR	TUSHAR KANTI SATAPATHY,SR.S.C VS	// (//
130	D-RSA/9713/2025 RSA/137/2025	BIJAYA KUMAR SATAPATHY @ PUROHIT VS PRATIBHA PUROHIT	DHANANJAYA MUND VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000001/2024
131	D-RSA/6179/2025 RSA/138/2025	SRIDHAR PATI VS RAMESH PATI	ASHOK KUMAR SAHOO VS	// DIST.&SESSIONS JUDGE,KENDRAPARA RFA/0000065/2017
132	D-RSA/10531/2025 RSA/139/2025	SAJAN KUMAR AGRAWAL @ DHANUKA VS PUSPADEVI SHARMA	MILAN KANUNGO(SR. ADV.) VS	// DIST.AND SESSIONS JUDGE,BARGARH RFA/0000007/2019
133	D-RSA/10739/2025 RSA/140/2025	RAJKUMARI HARIJAN VS KANCHANBEN RASIKLAL GYANJYOTI VIDYALAYA, GADTOR, NUAPADA	MURALIDHAR PANDA VS	// DIST.& SESSIONS JUDGE,NAWAPARA(RFA/0000017/2023
134	D-RVWPET/7826/2025 RVWPET/79/2025	SAYANTAN PANDA VS STATE OF ODISHA	ADV. VS	// (//
135	D-SAO/7491/2025 SAO/3/2025	ALTAF KHAN VS AJHARUDDIN KHAN	HRUDANANDA MOHAPATRA VS	// ADDL.SESSIONS JUDGE,NIMPARA(Puri) RFA/0000014/2024
136	D-WA/10421/2025 WA/596/2025	AKSHAYA KUMAR PATRA VS	JAJATI KESHARI KHUNTIA VS	// (

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137	D-WA/10870/2025 WA/597/2025	CHAIRMAN CUM M.D.,ORISSA HYDRO POWER CORPORATION,ORISSA,KHURDA KUMARI SANTILATA @ SHANTILATA DAS VS JAJATI KESHARI MOHANTY	SOUMYA MISHRA VS	// // 0 //
138	D-WA/8864/2025 WA/598/2025	BIRAJA PRASAD PADHI VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD(TPCODL), BBSR	SAMEER KUMAR DAS VS	// 0 //
139	D-WA/10426/2025 WA/599/2025	GOVERNING BODY OF BETNATI @ BETNOTI DEGREE MOHAVIDYALAYA @ COLLEGE, VS STATE OF ODISHA	KENJURU KUMAR JENA VS	// 0 //
140	D-WA/10452/2025 WA/600/2025	STATE OF ODISHA VS SIBA PRASAD GOUDA	SIDHARTH PRASAD DAS, A.S.C. VS	// 0 //
141	D-WP(C)/10428/2025 WP(C)/7651/2025	RANAJIT KUMAR TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
142	D-WP(C)/10411/2025 WP(C)/7652/2025	TAPAN KUMAR SAHU VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
143	D-WP(C)/10429/2025 WP(C)/7653/2025	DASHARATH MAHANTA VS UNION OF INDIA	JANMEAJAYA DASH VS	// 0 //
144	D-WP(C)/9736/2025 WP(C)/7654/2025	PRASANA KUMAR PARIDA VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS	// 0 //
145	D-WP(C)/9762/2025 WP(C)/7655/2025	KABITA MAHAPATRA @ BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
146	D-WP(C)/10433/2025 WP(C)/7656/2025	DEBADASA SAMAL VS VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY , BURLA	TANMAY MISHRA VS	// 0 //
147	D-WP(C)/9784/2025 WP(C)/7657/2025	SUJIT KUMAR RANA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //

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148	D-WP(C)/10343/2025 WP(C)/7658/2025	PARIKHITA ROUT VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
149	D-WP(C)/10498/2025 WP(C)/7659/2025	BIRABAR KHATUA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
150	D-WP(C)/10116/2025 WP(C)/7660/2025	BASANTI TARAI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
151	D-WP(C)/10335/2025 WP(C)/7661/2025	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
152	D-WP(C)/10528/2025 WP(C)/7662/2025	KIRAN KUMAR PANIGRAHI VS STATE OF ODISHA	SANGRAMJEET SENAPATI VS	// 0 //
153	D-WP(C)/10532/2025 WP(C)/7663/2025	B. MANOJ KUMAR @ MANOJ KUMAR BARIK VS EXCISE COMMISSIONER, ODISHA, CUTTACK	SANGRAMJEET SENAPATI VS	// 0 //
154	D-WP(C)/10151/2025 WP(C)/7664/2025	BIJAY CHANDRA SENAPATI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
155	D-WP(C)/10332/2025 WP(C)/7665/2025	HEENA KUMARI NAIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
156	D-WP(C)/10577/2025 WP(C)/7666/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
157	D-WP(C)/10457/2025 WP(C)/7667/2025	PRAVAT MAHALI VS STATE OF ODISHA	AZRA JAMAL VS	// 0 //
158	D-WP(C)/10327/2025 WP(C)/7668/2025	SUDHIR KUMAR DAS VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
159	D-WP(C)/10223/2025	SANJAY CHOUDHURY	KRISHNA CHANDRA SAHU	//

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	WP(C)/7669/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/7439/2025 WP(C)/7670/2025	PRAGATI BHAL VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
161	D-WP(C)/9089/2025 WP(C)/7671/2025	BHASKAR CHANDRA BARIK VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
162	D-WP(C)/10325/2025 WP(C)/7672/2025	BINOD BARIK VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	// 0 //
163	D-WP(C)/10068/2025 WP(C)/7673/2025	SANTOSH PRADHAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
164	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
165	D-WP(C)/9432/2025 WP(C)/7675/2025	HADUBANDHU NAYAK VS CHAIRMAN CUM MANAGING DIRECTOR, O.F. D.C. LTD., BBSR	MANOJ KUMAR NAYAK VS	// 0 //
166	D-WP(C)/10156/2025 WP(C)/7676/2025	DEEPAK KUMAR DAS VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
167	D-WP(C)/10375/2025 WP(C)/7677/2025	DEEPAK RANJAN BEHERA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
168	D-WP(C)/10243/2025 WP(C)/7678/2025	ODISHA GRAMYA BANK, RAHAMA BRANCH, JAGATSINGHPUR VS THE DIRECTOR HORTICULTURE, GOVT OF ODISHA, BBSR	HEMANTA KUMAR MOHANTA VS	// 0 //
169	D-WP(C)/10596/2025 WP(C)/7679/2025	SUNDAR PRAVAT DAS VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
170	D-WP(C)/10376/2025 WP(C)/7680/2025	NIMAIN CHARAN PALEI VS	ATUL TRIPATHY VS	// 0

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171	D-WP(C)/10361/2025 WP(C)/7681/2025	STATE OF ODISHA MOHAN CHARAN MAHANTA VS PROJECT DIRECTOR, NH, KEONJHAR	KARUNAKAR NAYAK VS	// // 0 //
172	D-WP(C)/10438/2025 WP(C)/7682/2025	SRI RADHAKANTA DEV BIJE LINGIPUR, BBSR. VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
173	D-WP(C)/10440/2025 WP(C)/7683/2025	AKHAYA KUMAR MOHAPATRA VS COMMISSIONER ENDOWMENT OF ODISHA, BBSR	GOPINATH MISHRA VS	// 0 //
174	D-WP(C)/10323/2025 WP(C)/7684/2025	PANKAJ KUMAR NAYAK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
175	D-WP(C)/10316/2025 WP(C)/7685/2025	AQUILA MAHJABEEN VS CUTTACK MUNICIPAL CORPORATION, CUTTACK	LALIT KUMAR MAHARANA VS	// 0 //
176	D-WP(C)/10588/2025 WP(C)/7686/2025	GD MINING PVT. LTD VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
177	D-WP(C)/10286/2025 WP(C)/7687/2025	SURENDRA PODDAR VS SAMBALPUR MUNICIPAL CORPORATION, SAMBALPUR	DIPTI RANJAN BHOKTA VS	// 0 //
178	D-WP(C)/10358/2025 WP(C)/7688/2025	KARTIK CHANDRA SETHI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
179	D-WP(C)/10604/2025 WP(C)/7689/2025	ASHOK KUMAR ROUT VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
180	D-WP(C)/10513/2025 WP(C)/7690/2025	KANAK MANJARI SUNDARAY VS SATYABHAMA SUNDARAY	SHIB SHANKAR MOHANTY VS	// 0 //
181	D-WP(C)/10228/2025 WP(C)/7691/2025	AJAYA KUMAR BEHERA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //

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182	D-WP(C)/10360/2025 WP(C)/7692/2025	URMILA BISWAL VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
183	D-WP(C)/10518/2025 WP(C)/7693/2025	KANAK MANJARI SUNDARAY VS SATYABHAMA SUNDARAY	SHIB SHANKAR MOHANTY VS	// 0 //
184	D-WP(C)/10508/2025 WP(C)/7694/2025	KANAK MANJARI SUNDARAY VS SATYABHAMA SUNDARAY	SHIB SHANKAR MOHANTY VS	// 0 //
185	D-WP(C)/10020/2025 WP(C)/7695/2025	BASANTI MANJARI NAIK VS GENERAL MANAGER, MCL, ANGUL	BHARAT BHUSAN ROUSTRAY VS	// 0 //
186	D-WP(C)/10511/2025 WP(C)/7696/2025	KANAK MANJARI SUNDARAY VS SATYABHAMA SUNDARAY	SHIB SHANKAR MOHANTY VS	// 0 //
187	D-WP(C)/10749/2025 WP(C)/7697/2025	OMM SHIVA SHAKTI WSHG,SUBRNAPUR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
188	D-WP(C)/10520/2025 WP(C)/7698/2025	KANAK MANJARI SUNDARAY VS SATYABHAMA SUNDARAY	SHIB SHANKAR MOHANTY VS	// 0 //
189	D-WP(C)/7954/2025 WP(C)/7699/2025	KULAMANI PANDA VS COLLECTOR, CUTTACK	SATYA SUNDAR KANUNGO VS	// 0 //
190	D-WP(C)/10378/2025 WP(C)/7700/2025	ISWAR CHANDRA JENA VS REGISTRAR OF COOPERATIVE SOCIETIES ODISHA	BAIDHAR SAHOO VS	// 0 //
191	D-WP(C)/10678/2025 WP(C)/7701/2025	AMIT PRASAD VS STATE OF ORISSA	SAROJ KUMAR PADHI VS	// 0 //
192	D-WP(C)/10460/2025 WP(C)/7702/2025	SANTULA GOUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
193	D-WP(C)/9291/2025	SUJATARANI PATI	NIRANJAN LENKA	//

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	WP(C)/7703/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/10583/2025 WP(C)/7704/2025	M/S. BISWAL RESTAURANT, IMFL ON SHOP, JAJPUR VS STATE OF ODISHA	KUMAR PRAJWAL VS	// 0 //
195	D-WP(C)/8736/2025 WP(C)/7705/2025	SUDAM CHANDRA KISKU VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
196	D-WP(C)/9651/2025 WP(C)/7706/2025	SRINIBAS BHANJA VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
197	D-WP(C)/10347/2025 WP(C)/7707/2025	BENUDHAR SAHOO VS MINA SAHOO	DIPTI RANJAN BHOKTA VS	// 0 //
198	D-WP(C)/7450/2025 WP(C)/7708/2025	THE RESERVE BANK EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED, BBSR PRANAYA KUMAR MISHRA VS THE PRINCIPAL COMMISSIONER OF INCOME TAX , ODISHA	VS VS	// 0 //
199	D-WP(C)/9875/2025 WP(C)/7709/2025	JAYASHREE LENKA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
200	D-WP(C)/6134/2025 WP(C)/7710/2025	ALOK KUMAR BEHERA VS SECY TO GOVT., COMMERCE AND TRANSPORT DEPT, ODISHA, BBSR	SHASHI BHUSAN JENA VS	// 0 //
201	D-WP(C)/6050/2025 WP(C)/7711/2025	KASTURI KOUSALYA VS STATE OF ORISSA	SANTOSH KUMAR DASH VS	// 0 //
202	D-WP(C)/9823/2025 WP(C)/7712/2025	SRIKANTA MOHANTY VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
203	D-WP(C)/10206/2025 WP(C)/7713/2025	JHINIMA BARGI VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	// 0 //
204	D-WP(C)/10352/2025 WP(C)/7714/2025	RANJITA BEHERA VS	JUDHISTHIR SAHOO VS	// 0

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205	D-WP(C)/10353/2025 WP(C)/7715/2025	STATE OF ODISHA JYOTI RANJAN KUANAR VS	RAMANI KANTA PATTANAIAK VS	// // 0
206	D-WP(C)/9102/2025 WP(C)/7716/2025	STATE OF ODISHA M/S. J.K.JEWELLERS. PURI VS	DEBASISH HAZRA VS	// // 0
207	D-WP(C)/9820/2025 WP(C)/7717/2025	CENTRAL BOARD OF IT AND CUSTOMS, NEW DELHI MANAS RANJAN DAS VS	SANGRAM KUMAR SINGH VS	// // 0
208	D-WP(C)/9629/2025 WP(C)/7718/2025	UNION OF INDIA LAXMIDHAR JENA VS	BIJAY KUMAR NAYAK 3 VS	// // 0
209	D-WP(C)/8013/2025 WP(C)/7719/2025	STATE OF ODISHA PADMALAYA PATRA VS	DEEPALI MAHAPATRA VS	// // 0
210	D-WP(C)/10453/2025 WP(C)/7720/2025	STATE OF ODISHA PREMANANDA MOHANTY VS	AMIYA KUMAR MISHRA VS	// // 0
211	D-WP(C)/9392/2025 WP(C)/7721/2025	STATE OF ODISHA M/S. TRISAT ESTATE AND CONSTRUCTION PVT.LTD., KHURDA VS	SOMA PATNAIK VS	// // 0
212	D-WP(C)/10631/2025 WP(C)/7722/2025	STATE OF ODISHA RAMESH CHANDRA PATTJOSHI VS	SUBHAM AGRAWAL VS	// // 0
213	D-WP(C)/10324/2025 WP(C)/7723/2025	STATE OF ODISHA SASMITA BHOI VS	NIRANJAN LENKA VS	// // 0
214	D-WP(C)/7204/2025 WP(C)/7724/2025	STATE OF ODISHA PRAMOD KUMAR PATRA VS	JAGAMOHAN PATTANAIAK VS	// // 0
215	D-WP(C)/10365/2025 WP(C)/7725/2025	STATE OF ODISHA SEBATI DAS VS DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY, MANGALABAG, CUTTACK	SARADA PRASAD DASH VS	// // 0 //

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216	D-WP(C)/10186/2025 WP(C)/7726/2025	NARAYANA NAIK VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
217	D-WP(C)/10855/2025 WP(C)/7727/2025	RANJANA DAS VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
218	D-WP(C)/10441/2025 WP(C)/7728/2025	KHAGESWAR SAHOO VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
219	D-WP(C)/8620/2025 WP(C)/7729/2025	GOPINATH GOUDA VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
220	D-WP(C)/10857/2025 WP(C)/7730/2025	CHANDRA SEKHAR PADHY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
221	D-WP(C)/10458/2025 WP(C)/7731/2025	GOPINATH BISWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
222	D-WP(C)/10362/2025 WP(C)/7732/2025	SUJIT BARAL VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
223	D-WP(C)/10858/2025 WP(C)/7733/2025	MADAN MOHAN SAHOO VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
224	D-WP(C)/10840/2025 WP(C)/7734/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	// 0 //
225	D-WP(C)/10824/2025 WP(C)/7735/2025	ANUPAMA NANDA VS STATE OF ORISSA	KRUSHNA CHANDRA DASH VS	// 0 //
226	D-WP(C)/10454/2025 WP(C)/7736/2025	CHAMPAKLATA BAG VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
227	D-WP(C)/9933/2025	PRABHASINI MOHAPATRA	KUNAL KUMAR SWAIN	//

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	WP(C)/7737/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/10372/2025 WP(C)/7738/2025	DHANESWAR DAS VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
229	D-WP(C)/10373/2025 WP(C)/7739/2025	SWARNALATA PRUSTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
230	D-WP(C)/10418/2025 WP(C)/7740/2025	SUFIA SULTANA VS CHAIRMAN, S.T.A.CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
231	D-WP(C)/10364/2025 WP(C)/7741/2025	NIRMAL KUMAR SAHOO VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
232	D-WP(C)/10456/2025 WP(C)/7742/2025	BHOLANATH DASH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
233	D-WP(C)/10401/2025 WP(C)/7743/2025	SARAT CHANDRA MAJHI VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
234	D-WP(C)/10419/2025 WP(C)/7744/2025	AMARA KUMAR BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
235	D-WP(C)/10415/2025 WP(C)/7745/2025	BHASKAR CHANDRA MOHAPATRA VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	// 0 //
236	D-WP(C)/10435/2025 WP(C)/7746/2025	JITENDRA KUMAR PATI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
237	D-WP(C)/10422/2025 WP(C)/7747/2025	ODISHA GRAMYA BANK, DALIMA BRANCH, MAYURBHANJ VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
238	D-WP(C)/10529/2025 WP(C)/7748/2025	DULAKADEI BAGARTI VS	JITENDRA KUMAR NAIK VS	// 0

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239	D-WP(C)/10715/2025 WP(C)/7749/2025	STATE OF ODISHA ATMA RANJAN DASH VS MANORANJAN DEY	JIBAN RANJAN DASH VS	// // 0 //
240	D-WP(C)/7361/2025 WP(C)/7750/2025	SUDHANSU SEKHAR PADHI VS	SHASHI BHUSAN JENA VS	// 0 //
241	D-WP(C)/10355/2025 WP(C)/7751/2025	STATE OF ODISHA SK KAMALUDDIN VS	DEBADEEPTA SAHOO VS	// // 0 //
242	D-WP(C)/9871/2025 WP(C)/7752/2025	STATE OF ODISHA SATYABRATA PATRNAIK VS	CHITRASEN PARIDA VS	// // 0 //
243	D-WP(C)/10530/2025 WP(C)/7753/2025	ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, BBSR M/S BINU INDUSTRIES, CUTTACK VS	PRASANT KUMAR SAHOO VS	// // 0 //
244	D-WP(C)/10479/2025 WP(C)/7754/2025	STATE OF ORISSA M/S KALINGA SAW MILL, BBSR VS	KAJAL SAHOO VS	// // 0 //
245	D-WP(C)/10798/2025 WP(C)/7755/2025	STATE OF ODISHA KRUSH RAJ BHATRA VS	SIDHESWAR MALLIK VS	// // 0 //
246	D-WP(C)/9931/2025 WP(C)/7756/2025	DISTRICT JUDGE, NABARANGPUR SANGHAMITRA RANA VS	KUNAL KUMAR SWAIN VS	// // 0 //
247	D-WP(C)/10387/2025 WP(C)/7757/2025	STATE OF ODISHA M/S TRINATH ASSOCIATES VS	SUBRAT SATPATHY VS	// // 0 //
248	D-WP(C)/10533/2025 WP(C)/7758/2025	ASST COMMISSIONER GST AND CENTRAL EXCISE, ANGUL BHRAMARA MAJHI VS	JYOTIRMAYA SAHOO VS	// // 0 //
249	D-WP(C)/10571/2025 WP(C)/7759/2025	COLLECTOR AND DIST.MAGISTRATE GANJAM S.K.ARFIF VS BANK OF BARODA	SARADA PRASANNA SARANGI VS	// // 0 //

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250	D-WP(C)/10663/2025 WP(C)/7760/2025	M/S. BIMLA ENTERPRISES, BBSR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
251	D-WP(C)/8590/2025 WP(C)/7761/2025	NILAMBAR BISWAL VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
252	D-WP(C)/10505/2025 WP(C)/7762/2025	PRADIPTA KISHORE MOHANTY VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //
253	D-WP(C)/10354/2025 WP(C)/7763/2025	SK KAMALUDDIN VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //
254	D-WP(C)/10417/2025 WP(C)/7764/2025	MOTI RANJAN BEHERA VS STATE OF ODISHA	GOKHA BEHERA VS	// 0 //
255	D-WP(C)/10534/2025 WP(C)/7765/2025	CHARULATA BALIARSINGH VS STATE OF ORISSA	ACHYUTANANDA PATTANAİK VS	// 0 //
256	D-WP(C)/10570/2025 WP(C)/7766/2025	ODISHA PRIVATE NURSING SCHOOL AND COLLEGE ASSOCIATION OF ODISHA (PNSA) BBSR VS STATE OF ODISHA	SANJIB KUMAR DAS VS	// 0 //
257	D-WP(C)/10512/2025 WP(C)/7767/2025	KALIDAS BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
258	D-WP(C)/10486/2025 WP(C)/7768/2025	MAHENDRA TIADI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
259	D-WP(C)/10514/2025 WP(C)/7769/2025	CORROSIN PROTECTION PVT. LTD., KHURDA VS UNION OF INDIA	SATYA SMRUTI MOHANTY VS	// 0 //
260	D-WP(C)/10423/2025 WP(C)/7770/2025	SUDAM CHANDRA BEHERA VS STATE OF ODISHA	GOKHA BEHERA VS	// 0 //
261	D-WP(C)/10895/2025	JAGANNATH TRIPATHY	PRASANTA KUMAR SATAPATHY	//

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	WP(C)/7771/2025	VS STATE OF ODISHA	VS	() //
262	D-WP(C)/10517/2025 WP(C)/7772/2025	KANAK MANJARI SUNDARAY VS SATYABHAMA SUNDARAY	SHIB SHANKAR MOHANTY VS	// () //
263	D-WP(C)/10494/2025 WP(C)/7773/2025	SAROJINI JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
264	D-WP(C)/10536/2025 WP(C)/7774/2025	PRIYA RANJAN JENA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //
265	D-WP(C)/10185/2025 WP(C)/7775/2025	SANDHYARANI SARANGI VS STATE OF ODISHA	RANJIT SAMAL VS	// () //
266	D-WP(C)/10501/2025 WP(C)/7776/2025	SATYASAI CONSTRUCTION, JAJPUR VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// () //
267	D-WP(C)/10522/2025 WP(C)/7777/2025	SANKARSAN DAS VS STATE OF ODISHA	LAXMIDHAR DASH VS	// () //
268	D-WP(C)/10432/2025 WP(C)/7778/2025	DURGA PRASAD MOHANTA VS SUB-DIVISIONAL OFFICER, TATA POWER LTD DUBURI	BRAJA MOHAN SARANGI VS	// () //
269	D-WP(C)/10967/2025 WP(C)/7779/2025	RAJENDRA DAS VS COLLECTOR AND D.M., NAYAGARH	JYOTIRMAYA SAHOO VS	// () //
270	D-ABLAPL/7389/2025 ABLAPL/2891/2025	RABI SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /142 /2025 () //
271	D-ABLAPL/7563/2025 ABLAPL/2892/2025	SK. TOSIF @ TOSIF VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /47 /2025 () //
272	D-ABLAPL/7435/2025 ABLAPL/2893/2025	BAGHA @ SOUBHAGYA NAIK VS	SUSANTA KUMAR BARAL VS	PARJANG /67 /2025 ()

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273	D-ABLAPL/7597/2025 ABLAPL/2894/2025	STATE OF ODISHA DIPU @ PRATAP KUMAR MANGARAJ VS	GAJENDRANATH ROUT VS	// PURI TOWN /78 /2025 ()
274	D-ABLAPL/7450/2025 ABLAPL/2895/2025	STATE OF ODISHA MAKARAM NANDA @ MAKARANDA NANDA VS	SURYAKANTA DWIBEDI VS	// TUSRA /19 /2021 ()
275	D-ABLAPL/7745/2025 ABLAPL/2896/2025	STATE OF ODISHA NRUSINGH BARIK VS	PRIYA RANJAN SINGH VS	// RASOL /65 /2025 ()
276	D-ABLAPL/7752/2025 ABLAPL/2897/2025	STATE OF ODISHA PRAMAD KUMAR ROUT VS	BISWARANJAN DALAI VS	// BAIDESWAR /42 /2025 ()
277	D-ABLAPL/7665/2025 ABLAPL/2898/2025	STATE OF ODISHA JAJATI BISWAL VS	AMLAN SHAKTI PAUL VS	// BALIPATNA /62 /2025 ()
278	D-ABLAPL/7749/2025 ABLAPL/2899/2025	STATE OF ODISHA DUSAMANTA PARIDA @ NANDA PARIDA VS	LAXMIDHAR MAHAPATRA VS	// NANDANKANAN /82 /2025 ()
279	D-ABLAPL/7702/2025 ABLAPL/2900/2025	STATE OF ODISHA RAJU KHILLO VS	DIPTI RANJAN BHOKTA VS	// KAKIRIGUMMA /11 /2025 ()
280	D-ABLAPL/4441/2025 ABLAPL/2901/2025	STATE OF ODISHA GORA@ASISHA KUMAR PATTANAİK VS	AJEETABH MISHRA VS	// PURI TOWN /64 /2005 ()
281	D-ABLAPL/7751/2025 ABLAPL/2902/2025	STATE OF ODISHA NRUSINGH BARIK VS	PRIYA RANJAN SINGH VS	// MOTANGA /102 /2025 ()
282	D-ABLAPL/7711/2025 ABLAPL/2903/2025	STATE OF ODISHA JAGABANDHU BARIK VS	SANKAR PRAASAD PANI VS	// JAJPUR ROAD /113 /2025 ()
283	D-ABLAPL/4448/2025 ABLAPL/2904/2025	STATE OF ODISHA JYOTI RANJAN BISWAL VS	ABHISIDDHANTA SAHOO VS	// PURI TOWN /23 /2025 ()
		STATE OF ODISHA		//

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284	D-ABLAPL/6270/2025 ABLAPL/2905/2025	SRIKANTA PANDA VS STATE OF ODISHA	SULOCHANA PATRO VS	BAIDYANATHPUR /493 /2024 () //
285	D-ABLAPL/7712/2025 ABLAPL/2906/2025	BIJAY KUMAR DASH VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /567 /2024 () //
286	D-ABLAPL/7830/2025 ABLAPL/2907/2025	DEEPAK SAHOO VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /93 /2025 () //
287	D-ABLAPL/7716/2025 ABLAPL/2908/2025	SAGAR HOTA VS STATE OF ODISHA	ANUPAMA MISHRA VS	BADAGODA P.S. /92 /2025 () //
288	D-ABLAPL/7718/2025 ABLAPL/2909/2025	ASHESA KUMAR BAL @ ASESH VS STATE OF ODISHA	SATYABRATA SENAPATI VS	TIHIDI /72 /2025 () //
289	D-ABLAPL/7584/2025 ABLAPL/2910/2025	SUNIL KUMAR MOHANTY @ LITU VS STATE OF ODISHA	CHAITANYA NAYAK VS	BARANGA /125 /2025 () //
290	D-ABLAPL/7735/2025 ABLAPL/2911/2025	AKSHAYA PADHAN @ SURU PADHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /81 /2025 () //
291	D-ABLAPL/7719/2025 ABLAPL/2912/2025	PRADIP KUMAR DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /29 /2025 () //
292	D-ABLAPL/7380/2025 ABLAPL/2913/2025	PRATAP KUMAR SWAIN VS STATE OF ODISHA(VIG.)	SAROJ KUMAR DASH VS	CUTTACK VIGILANCE /61 /2014 () //
293	D-ABLAPL/7063/2025 ABLAPL/2914/2025	CHANDRAKANTA ROUT VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	NANDANKANAN /84 /2020 () //
294	D-ABLAPL/7249/2025 ABLAPL/2915/2025	AKHAYA @ AKHYA KUMAR SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /125 /2011 () //
295	D-ABLAPL/7550/2025	SUMATI PANDA	JAGANNATH KAMILA	GOPALPUR /54 /2025

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	ABLAPL/2916/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/7065/2025 ABLAPL/2917/2025	CHANDAN KUMAR PATRA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	NANDANKANAN /84 /2020 () //
297	D-ABLAPL/7577/2025 ABLAPL/2918/2025	RASHMI RANJAN MAJHI VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	CHANDANPUR /47 /2025 () //
298	D-ABLAPL/7732/2025 ABLAPL/2919/2025	SAMBIT KUMAR SAHOO VS STATE OF ODISHA	PRATIK NAYAK VS	// /0 () //
299	D-ABLAPL/7796/2025 ABLAPL/2920/2025	SANJAYA PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHARABEL NAGAR P.S. /34 /2025 () //
300	D-ABLAPL/7898/2025 ABLAPL/2921/2025	RUDRA PRASAD GOUDA VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /81 /2025 () //
301	D-ABLAPL/7733/2025 ABLAPL/2922/2025	BISWAJIT SWAIN VS STATE OF ODISHA	PREMANANDA MOHANTY VS	KANTABANIA PS /29 /2023 () //
302	D-ABLAPL/7900/2025 ABLAPL/2923/2025	REYAZUDDIN ANSARI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BANARAPAL /106 /2025 () //
303	D-ABLAPL/7901/2025 ABLAPL/2924/2025	NARAYAN BHOI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SINAPALI /60 /2025 () //
304	D-ABLAPL/7932/2025 ABLAPL/2925/2025	SUDHIR KUMAR BAL VS STATE OF ODISHA	ASHOK DAS VS	// /0 () //
305	D-ABLAPL/7806/2025 ABLAPL/2926/2025	SK. MANIRUDIN VS STATE OF ODISHA	DEBASISH SAMAL VS	// /0 J.M.F.C.,BASTA(Baleshwar)
306	D-ABLAPL/7843/2025 ABLAPL/2927/2025	UTTAM PARIDA VS	JYOTIRMAYA SAHOO VS	ICC/0000076/2024 KHALLIKOTE /192 /2025 ()

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307	D-ABLAPL/7896/2025 ABLAPL/2928/2025	STATE OF ODISHA CHITTARANJAN SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	// BANARAPAL /111 /2025 () //
308	D-ABLAPL/7897/2025 ABLAPL/2929/2025	AJAY KUMAR LENKA @ PAPUNI LENKA VS STATE OF ODISHA	SISIR CHANDRA DASH VS	CHOUWAR /146 /2025 () //
309	D-ABLAPL/7810/2025 ABLAPL/2930/2025	LALSINGH DIGAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PHULBANI SADAR /50 /2025 () //
310	D-ABLAPL/7862/2025 ABLAPL/2931/2025	DURGA CHARAN RAMANUJ DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /68 /2025 () //
311	D-ABLAPL/7890/2025 ABLAPL/2932/2025	SUBHASHMITA SWAIN VS STATE OF ODISHA	KARUNAKAR GAYA VS	NIMAPADA /375 /2024 () //
312	D-ABLAPL/7846/2025 ABLAPL/2933/2025	BANAMALI SAHU VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	KHALLIKOTE /150 /2025 () //
313	D-ABLAPL/7618/2025 ABLAPL/2934/2025	DEBASISH SWAIN @ PAPUNI SWAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	DHAULI PS /32 /2025 () //
314	D-ABLAPL/7855/2025 ABLAPL/2935/2025	RATIKANTA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /288 /2024 () //
315	D-ABLAPL/7861/2025 ABLAPL/2936/2025	KANHU CHARAN ROUT VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BARANGA /126 /2025 () //
316	D-ABLAPL/7911/2025 ABLAPL/2937/2025	GOUTAM KUMAR POLAI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	ASKA /553 /2024 () //
317	D-ABLAPL/7878/2025 ABLAPL/2938/2025	BUBUN SWAIN @ SOUMYA RANJAN SWAIN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /147 /2025 () //

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318	D-ABLAPL/7557/2025 ABLAPL/2939/2025	BAJIA @ BAJA @ PRAFULLA NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	//0 S.D.J.M.,HINDOL(Dhenkanal) 2(B)CC/0000006/2025
319	D-ABLAPL/7907/2025 ABLAPL/2940/2025	ADITYA JAISWAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 (//
320	D-ABLAPL/7764/2025 ABLAPL/2941/2025	DEEPAK PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	G.UDAYAGIRI /37 /2025 (//
321	D-ABLAPL/7821/2025 ABLAPL/2942/2025	ALEKHA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /56 /2025 (//
322	D-ABLAPL/6411/2025 ABLAPL/2943/2025	BASANTI MIRDHA VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	//0 DISTRICT & SESSIONS JUDGE,BOUDH(2(A)CC/0000004/2025
323	D-ABLAPL/7792/2025 ABLAPL/2944/2025	MULIA @ DUKHABANDHU SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	RASOL /62 /2025 (//
324	D-ABLAPL/7822/2025 ABLAPL/2945/2025	SUMANTA PATALASINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /209 /2017 (//
325	D-ABLAPL/7679/2025 ABLAPL/2946/2025	AJAYA KUMAR SETHI@SIPUN SETHY VS STATE OF ODISHA	HAREKRUSHNA DASH VS	//0 (//
326	D-ABLAPL/7772/2025 ABLAPL/2947/2025	AJAYA KUMAR DALAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BALIMI /224 /2022 (//
327	D-ABLAPL/7820/2025 ABLAPL/2948/2025	SUSHAMA SAMAL @ GARNAYAK VS STATE OF ODISHA	MAISH DHIR VS	BANARAPAL /95 /2025 (//
328	D-ABLAPL/7782/2025 ABLAPL/2949/2025	BAPI @ SRIKANTA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	KHAIRA /274 /2024 (//
329	D-ABLAPL/7555/2025	SUREN @ SUREN KUMAR SAHU	AKSHAYA KUMAR SAHOO	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2950/2025	VS STATE OF ODISHA	VS	() //